

R-234-B  
1404

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)**  
**TIS HAZARI COURTS : DELHI**

**ORDER**

In partial modification to this office earlier Order No.627/2113-21142/Bail Power/Gaz./PDJ West/2026 dated 23.04.2026, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 8(8) of Bhartiya Nagrik Suraksha Sanhita, 2023 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, with immediate effect, till further orders :-

| S.No | Name of the Judicial Officers             | Name of the Police Station & Investigating Agencies                                                                              | Link "A" Additional Sessions Judge        | Link "B" Additional Sessions Judge        |
|------|-------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|-------------------------------------------|
| 1    | Ms. Priya Mahendra, ASJ-09                | Khyala, Tilak Nagar, Raja Garden Metro Railway Police Station, Applications in Pending cases of PS Vikas Puri                    | Sh. Vineet Kumar, ASJ-02                  | Ms. Pooja Talwar, ASJ (FTC)-01            |
| 2    | Sh. Vineet Kumar, ASJ-02                  | Ranjeet Nagar, Paschim Vihar West (earlier known as Mianwali Nagar), Crime Branch, Applications in Pending cases of PS Janakpuri | Ms. Pooja Talwar, ASJ (FTC)-01            | Sh. Rajinder Singh, ASJ (SC-RC)-02        |
| 3    | Ms. Pooja Talwar, ASJ (FTC)-01            | Mundka, Rajouri Garden, Moti Nagar, Janakpuri Metro                                                                              | Sh. Rajinder Singh, ASJ (SC-RC)-02        | Sh. Rajinder Kumar, ASJ-03                |
| 4    | Sh. Rajinder Singh, ASJ (SC-RC)-02        | Cyber Police Station                                                                                                             | Sh. Rajinder Kumar, ASJ-03                | Sh. Satvir Singh Lamba, Spl. Judge (NDPS) |
| 5    | Sh. Rajinder Kumar, ASJ-03                | Nihal Vihar, Kirti Nagar                                                                                                         | Sh. Satvir Singh Lamba, Spl. Judge (NDPS) | Ms. Saumya Chauhan, ASJ (FTC)-02          |
| 6    | Sh. Satvir Singh Lamba, Spl. Judge (NDPS) | Punjabi Bagh, EOW, CAW Cell of West Police District                                                                              | Ms. Saumya Chauhan, ASJ (FTC)-02          | Sh. Vishal Pahuja, ASJ (SC-RC)-01         |
| 7    | Ms. Saumya Chauhan, ASJ (FTC)-02          | Ranhola, NIA matters, Hari Nagar                                                                                                 | Sh. Vishal Pahuja, ASJ (SC-RC)-01         | Sh. Deepak Kumar-II, ASJ (FTSC) (RC)-01   |
| 8    | Sh. Vishal Pahuja, ASJ (SC-RC)-01         | Nangloi, Paschim Vihar East (earlier known as Paschim Vihar), Patel Nagar, Applications in Pending cases of PS Uttam Nagar       | Sh. Deepak Kumar-II, ASJ (FTSC) (RC)-01   | Ms. Priya Mahendra, ASJ-09                |
| 9    | Sh. Deepak Kumar-II, ASJ (FTSC) (RC)-01   | Anand Parbat, Maya Puri                                                                                                          | Ms. Priya Mahendra, ASJ-09                | Sh. Vineet Kumar, ASJ-02                  |

**Note :-** In case any of the Judicial Officer(s) is/are unavailable due to leave / training / transfer, the link Judicial Officer shall hear and dispose of the bail applications of the said Judicial Officer alongwith the work already assigned to him/her.

**Clarification :-**

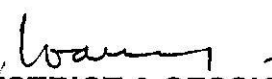
The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.

No. 713/22984-23015 /Bail Power/Gaz./PDJ West/2026

Dated, Delhi the 08/05/26

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch-Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Government of NCT of Delhi.
7. The Public Prosecutor, Tis Hazari Courts, Delhi.
8. The Reader to the undersigned.
9. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
10. The PS to the undersigned.
11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI